



2026:AHC:21118

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 9029 of 1981

Ram Gopal

.....Petitioner(s)

Versus

A.D.C.

.....Respondent(s)

Counsel for Petitioner(s)	: Rajeev Trivedi, Ram Raj Prajapati, Rk Pandey, Shashi Kant Shukla, Sk Shukla
Counsel for Respondent(s)	: Harihar Prasad Tripathi, Nb Nigam, R.Dwivedi, SC, Vs Dwivedi

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. The writ petition is dismissed for non-prosecution.
2. For orders, see order of date, passed in the leading Writ B No.10204 of 1981.

(Chandra Kumar Rai,J.)

January 30, 2026

C.Prakash